

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated, Guwahati, the 24<sup>th</sup> of June, 2022

## **NOTIFICATION**

**No.H.C./XLV/350/2020/ 552 /PM&P ###** The Hon'ble Gauhati High Court has been pleased to appoint Sri Tailang Laji, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Arunachal Pradesh, to act as Central Project Coordinator (CPC) for the State of Arunachal Pradesh, in addition to his present duties.

By Orders etc.

Sd/-

**REGISTRAR (JUDICIAL & IT)**

**Memo No. HC.XLV/350/2020/ 552-A /PM&P dated the 24<sup>th</sup> of June, 2022.**

### **Copy to-**

1. The Secretary, Department of Justice, Ministry of Law & Justice, Government of India, New Delhi, for information.
2. The Member (Project Management), e-Committee, Supreme Court of India, New Delhi, for information.
3. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Arunachal Pradesh, for information & necessary action.
4. The Registrar (Vigilance) / Registrar (Administration), Gauhati High Court, Guwahati, for information.
5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
6. The Joint Registrar (PM&P) –cum- CPC, Gauhati High Court, Guwahati, for information.
7. The State Informatics Officer, National Informatics Centre (NIC), State Centre, Room 07, Block-03, Civil Secretariat, Itanagar- 791111, Arunachal Pradesh, for information.
8. Shri Sumitav Saikia, Senior Technical Director, NIC, Assam State Centre & e-Courts Project Coordinator, Assam, for information.
9. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
10. The Systems Officer, Gauhati High Court, Guwahati, for information.
11. P.S. to Hon'ble Mr. Justice Suman Shyam, Judge- cum- Chairperson ICT Committee, Gauhati High Court, for his Lordship's kind information.
12. P.S. to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, for his Lordship's kind information.
13. P.S. to Hon'ble Mr. Justice Robin Phukan, Gauhati High Court, for his Lordship's kind information.
14. C.A. to the Registrar General, Gauhati High Court, Guwahati, for information.

R. A. Tapadar  
24.06.22

**REGISTRAR (JUDICIAL & IT)**